

[*Translation*]

Calcutta Metro

7942. SHRI CHHEDI PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether work for completion of Calcutta Metro railway project is behind scheduled;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken for its expeditious completion?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) i) Delay in the acquisition of plots of land by the State Government of West Bengal.

ii) Labour problem being faced by the contractors, which are hampering the progress of work.

(c) Assistance of the State Government of West Bengal has been sought for immediate acquisition of the remaining plots of land and for sorting out the labour problems.

[*English*]

Kawas Project

7943. SHRI BALGOPAL MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to newspaper reports regarding Kawas Thermal Power Project being awarded to the multinational OGEE Alsthom;

(b) whether Indian technical knowhow was not available to undertake this project; and

(c) whether Government have ensured that there is no middlemen involved in this deal and no kickback has been paid?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). The contract for Kawas gas based power project of the National Thermal Power Corporation (NTPC) has been awarded to M/s. GEC—Alsthom, S.A. by the NTPC against international competitive bidding floated under the World Bank procurement procedure.

Electricity Disconnection by DESU

7944. SHRI BABANRAO DHAKNE: Will the Minister of ENERGY be pleased to state:

(a) whether notices for disconnection has been served on the consumers by the Delhi Electric Supply undertaking authorities in the first week of April, 1990;

(b) if so, the number of such notices issued together with the reasons thereof;

(c) the number of cases in which the electricity supply has been disconnected;

(d) whether some complaints have been received by the DESU authorities about the gross irregularities committed in this regard;

(e) if so, whether any enquiry has been made in this regard; and

(f) if so, the outcome thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (f). The informa-